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W.P(C)No. 243 OF 2004  
ITEM No.6

Court No. 3

SECTION PIL

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.243/2004( For Preliminary Hearing )

MURUKES K.N. & ANR.

Petitioner (s)

VERSUS

UNION OF INDIA

Respondent (s)

( With Appln(s). for ex-Parte stay )  
( With Office Report )

Date : 31/05/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL (VACATION BENCH)  
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)Mr. S. Ravi Shankar, Adv.  
Mr. P.V. Yogeswaran, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

List after summer vacation.

(USHA BHARDWAJ)  
P.S. TO REGISTRAR

(MADHU SAXENA)  
COURT MASTER